GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 1665 ANSWERED ON 15/12/2025

STATUS OF PMAY-U

1665. SHRI MOHAMMED NADIMUL HAQUE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the total number of houses constructed and reported as "completed" under PMAY-U as on 1st November 2025;
- (b) the details of the number found un-occupied and the vertical (AHP/ISSR/BLC/ARHC) to which each belongs (state-wise);
- (c) the details of the principal reasons for non-occupation reported by States (infrastructure shortfall, delayed allotment, beneficiary refusal, legal/clearance issues); and
- (d) the details of Government's corrective plan and timelines?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (d): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).

The scheme period, which was earlier up to 31.03.2022, has further been extended up to 31.12.2025 to complete sanctioned houses without changing the funding pattern and implementation methodology. The occupancy of AHP/ISSR houses is an important concern raised with States/Union Territories (UTs) during review meetings. The reasons of unoccupancy include incomplete basic infrastructure such as water, roads and electricity, migration or unwillingness to relocate from existing livelihoods and social networks, financial constraints in contributing beneficiary share, delays in documentation and allotment by implementing agencies. The Ministry conducts regular review meetings with States/UTs to complete the remaining houses and ensure occupancy within the stipulated timeframe. The States/UTs have been advised to improve occupancy of houses under AHP/ISSR verticals of PMAY-U by providing civic infrastructure and ensuring allotment to beneficiaries on priority.

Further, based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

Based on the project proposal submitted by States/UTs, a total of 122.06 lakh houses, including 10.43 lakh under PMAY-U 2.0, have been sanctioned under the scheme by the Ministry, so far. Out of which, 113.85 lakh houses have been grounded, 96.02 lakh are completed and 93.39 lakh are occupied by the eligible beneficiaries across the country.

The State-wise and component-wise details of houses sanctioned, completed and occupied by the beneficiaries under PMAY-U and PMAY-U 2.0, so far since its inception are at Annexure-I.

Further, MoHUA also launched Affordable Rental Housing Complexes (ARHCs) as a sub-scheme of PMAY-U in July 2020 to address the housing need faced by migrant workers, urban poor, and informal sector labourers during the COVID period. This scheme has been implemented through two models. Based on the initiatives taken by various States/UTs and Public/Private agencies, a total of 5,783 Government funded vacant houses have been converted into ARHCs, so far under Model-1. Additionally, proposals for converting 7,413 existing Government funded vacant houses into ARHC units have been processed in the States of Gujarat, Himachal Pradesh, Haryana, Madhya Pradesh and Rajasthan. Further, based on the proposals submitted by States/UTs, MoHUA has approved proposals for construction of 83,298 new ARHC units in several States with Technology Innovation Grant (TIG) of ₹175.95 crore under Model-2. Out of this, construction of 53,318 new ARHC units have been started after obtaining statutory approvals, of which 36,450 ARHC units have been completed and occupied by the beneficiaries showcasing rapid on-ground implementation, proactive participation from Public/Private Entities.

The Ministry is continuously following up with concerned States/UTs to ensure that all sanctioned ARHC projects receive the required statutory approvals at the earliest. The Ministry also conducts regular review with the States/UTs and field visits on progress of the scheme for ensuring completion and renting out the sanctioned ARHCs within the scheme period. The State/UT-wise number of ARHCs sanctioned and completed under both models is at Annexure-II.

State-wise and component-wise details of houses sanctioned, completed and occupied by the beneficiaries under PMAY-U and PMAY-U 2.0 so far since its inception

	Name of the State/UT		Houses sanctioned (Nos.)				Houses completed (Nos.)			F	Houses Occupied (Nos.)			
S. No.			BLC	AHP/ISSR	CLSS/ISS	Total	BLC	AHP/ISSR	CLSS/ISS	Total	BLC	AHP/ISSR	CLSS/ISS	Total
1		Andhra Pradesh	16,12,270	2,69,667	65,984	19,47,921	8,05,542	2,43,181	65,984	11,14,707	8,05,542	1,55,573	65,984	10,27,099
2		Bihar	4,18,175	6,502	20,380	4,45,057	1,71,166		20,380	1,97,190	1,71,166	5,593	20,380	1,97,139
3		Chhattisgarh	2,30,245	37,443	38,061	3,05,749	1,91,979	31,639	38,061	2,61,679	1,91,979	17,940	38,061	2,47,980
4		Goa	5	-	3,167	3,172	5	-	3,167	3,172	5	_	3,167	3,172
5		Gujarat	1,81,603	1,84,540	6,56,580	10,22,723	1,41,721	1,59,720	6,56,580	9,58,021	1,41,721	1,21,423	6,56,580	9,19,724
6		Haryana	85,079	2,085	45,462	1,32,626	24,977	1,818	45,462	72,257	24,977	1,802	45,462	72,241
7		Himachal Pradesh	11,415	64	2,538	14,017	9,261	64	2,538	11,863	9,261	46	2,538	11,845
8		Jharkhand	1,92,445	35,687	15,213	2,43,345	1,41,395	7,321	15,213	1,63,929	1,41,395	4,869	15,213	1,61,477
9		Karnataka	1,73,668	2,96,359	1,07,445	5,77,472	1,43,181	1,47,090	1,07,445	3,97,716	1,43,181	1,06,312	1,07,445	3,56,938
10	States	Kerala	1,27,153	2,153	32,795	1,62,101	1,04,403	1,314	32,795	1,38,512	1,04,403	1,213	32,795	1,38,411
11	Sta	Madhya Pradesh	7,65,554	57,800	1,77,346	10,00,700	6,65,265	46,756	1,77,346	8,89,367	6,65,265	36,345	1,77,346	8,78,956
12		Maharashtra	2,73,886	3,58,750	6,39,483	12,72,119	1,55,873	2,27,738	6,39,483	10,23,094	1,55,873	1,50,774	6,39,483	9,46,130
13		Odisha	1,90,163	20,953	12,835	2,23,951	1,43,181	12,269	12,835	1,68,285	1,43,181	6,923	12,835	1,62,939
14		Punjab	98,781	1,595	49,754	1,50,130	51,306	426	49,754	1,01,486	51,306	124	49,754	1,01,184
15		Rajasthan	1,50,663	41,888	1,53,688	3,46,239	76,444	25,409	1,53,688	2,55,541	76,444	19,976	1,53,688	2,50,108
16		Tamil Nadu	4,05,480	1,52,273	1,21,024	6,78,777	3,74,591	1,21,213	1,21,024	6,16,828	3,74,591	74,857	1,21,024	5,70,472
17		Telangana	1,13,681	1,59,628	88,864	3,62,173	-	1,35,390	88,864	2,24,254	-	91,522	88,864	1,80,386
18		Uttar Pradesh	18,71,467	71,420	1,58,164	21,01,051	14,96,463	60,114	1,58,164	17,14,741	14,96,463	26,101	1,58,164	16,80,728
19		Uttarakhand	27,522	18,496	20,323	66,341	16,952	7,849	20,323	45,124	16,952	4,243	20,323	41,518
20		West Bengal	5,25,499	3,984	88,089	6,17,572	4,08,301	1,084	88,089	4,97,474	4,08,301	404	88,089	4,96,794
Sub-total	Sub-total (States)		74,54,754	17,21,287	24,97,195	1,16,73,236	51,22,006		24,97,195	88,55,240	51,22,006	8,26,040	24,97,195	84,45,241
21		Arunachal Pradesh	11,737	1,536	73	13,346	6,494	1,536	73	8,103	6,494	320	73	6,887
22		Assam	1,83,115	64	3,843	1,87,022	1,35,526	-	3,843	1,39,369	1,35,526	-	3,843	1,39,369
23	es	Manipur	55,811	-	234	56,045	20,357	-	234	20,591	20,357	_	234	20,591
24	East States	Meghalaya	6,866	-	205	7,071	2,532	_	205	2,737	2,532	_	205	2,737
25	st ?	Mizoram	37,255	142	2,219	39,616	30,737	142	2,219	33,098	30,737	142	2,219	33,098
26	Ea	Nagaland	29,973	1,054	40	31,067	28,846	702	40	29,588	28,846	670	40	29,556
27	North	Sikkim	110	-	189	299	30	-	189	219	30	_	189	219
28	I	Tripura	83,448	4,005	2,860	90,313	76,026	,	2,860	80,815	76,026	1,929	2,860	80,815
Sub-total	(NE	States)	4,08,315	6,801	9,663	4,24,779	3,00,548	4,309	9,663	3,14,520	3,00,548	3,061	9,663	3,13,272
29		A&N Islands	23	329	25	377	23	186	25	234	23	_	25	48
30	es	Chandigarh	-	-	1,275	1,275	-	-	1,275	1,275	-	_	1,275	1,275
31	tor	D&NH and D&D	1,098	1,531	7,568	10,197	651	1,531	7,568	9,750	651	1,194	7,568	9,413
32	Territori	Delhi	-	-	31,346	31,346		-	31,346	31,346	-	_	31,346	31,346
33		J&K	40,402	1,272	3,438	45,112	31,015	-	3,438	34,453	31,015	-	3,438	34,453
34	nion	Ladakh	1,011	369	54	1,434	818	62	54	934	818	62	54	934
35	Un	Puducherry	16,080	-	2,168	18,248	10,303		2,168	12,471	10,303	-	2,168	12,471
Sub-total (UTs)		58,614	3,501	45,874	1,07,989	42,810	1,779	45,874	90,463	42,810	1,256	45,874	89,940	
Grand To	Grand Total		79,21,683	17,31,589	25,52,732	1,22,06,004	54,65,364	15,84,141*	25,52,732	96,02,237	54,65,364	13,21,338*	25,52,732	93,39,434

^{*} Includes completed (3.42 lakh) houses and occupied (4.90 lakh) houses of JnNURM during Mission period.

A. State/UT-wise details of the existing Govt. funded vacant houses converted into ARHCs for the beneficiaries under Model-1 of the scheme:

S.	Name of State/UT	Name of City	No. of vacant houses converted		
No.			into ARHCs		
1	Chandigarh	Chandigarh	2,195		
2		Surat	528		
3	Gujarat	Ahmedabad	1,376		
4		Rajkot	698		
5	Rajasthan	Chittorgarh	480		
6	Jammu & Kashmir	Jammu	336		
7	Uttarakhand	Lalkuan	100		
8	Опагакнани	Dehradun	70		
	Total	5,783			

B. State/UT-wise details of ARHC units sanctioned and construction completed by Public/Private Entities under Model-2 of the scheme:

S.	N	ame of	Name of Entity	Total	Construction	
No ·	State	City		Units	completed	
1		Sriperumbudur	SPR City Estates Pvt. Ltd.	18,112	6,160	
2	Tamil Nadu	Sriperumbudur,	SPR Construction Pvt. Ltd.	4,994	4,994	
3		Hosur	Tata Electronic Pvt. Ltd.	13,500	6,576	
4		Chennai	State Industries Promotion Corporation of Tamil Nadu	18,720	18,720	
5		Chennai	Chennai Petroleum Corporation Ltd.	1,040	-	
6		Chennai	SPR Construction Pvt. Ltd.	5,045	-	
7	Chhattisgar h	Raipur	Indian Oil Corporation Ltd.	2,222	-	
8	Assam	Kampur Town	Guwahati Refinery Indian Oil Corporation Ltd.	2,222	-	
9	Uttar Pradesh	Prayagraj	Indian Oil Corporation Ltd.	1,112	-	
10	Gujarat	Surat	Mitsumi Housing Pvt. Ltd.	453	-	
11	Telangana	Nizampet	Sivani Infra Pvt. Ltd.	14,490	-	
12	Andhra Pradesh	Kakinada	Coastal Developers Pvt. Ltd.	736	-	
13		Vizianagram	Coastal Developers Pvt. Ltd.	652	-	
		Total	83,298	36,450		